

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

250. CA/404/2023 In CP/243(MB)2022

IN THE MATTER OF

Sanjay Doshi

... Petitioner

VS

Shreyas Trading Company Private Limited

... Respondent

Section 213 241(1) 242(4) 244(1) of Companies Act, 2013

Order Delivered on 26.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Adjourned to **21.08.2024**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/